

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).1852/2013

ISLAM HUSSAIN & ORS.

Petitioner(s)

VERSUS

HAJARI LAL & ANR.

Respondent(s)

Date: 01/08/2013 This Petition was called on for hearing today.

For Petitioner(s) Mr.Prokosh Gautam,adv.
 Mr.Probhat Kr.Rai,adv.
 Mr. Sanjay Kumar Tyagi,Adv.

For Respondent(s) Mr.S.K.Gupta,adv.
 Mr. Shekhar Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the respondent submits that counter affidavit is ready and will be filed within two days. File counter affidavit and serve copy on the Ld.counsel for the petitioner. In the light of the above submission, list the before the Hon'ble Court as per rules. If the counter affidavit is filed in the meanwhile, it may be received.

		(Sunil Thomas)	
		Registrar	